

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:2884  
ANSWERED ON:26.11.2010  
HUMAN ORGAN TRANSPLANTATION  
De Dr. Ratna

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the Government proposes to simplify Kidney transplantation procedure and other human organ transplantation procedure;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

**Answer**

THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE (SHRI DINESH TRIVEDI)

(a) Yes.

(b) Transplantation of Human Organs (Amendment) Bill, 2009 has been introduced in Lok Sabha on 18.12.2009. The Salient features of the Bill are as follows:

# to allow swap donations between the related donors and recipients who do not match themselves but match with other similar donors/ recipients;

# to expand the definition of 'near relative' in order to include the grandfather, grandmother, grandson and granddaughter as near relative;

# insertion of new section to establish a National Organ and Tissues Removal and Storage Network;

# to provide for the development and maintenance of a National Registry of the recipients of organ transplants.

(c) Does not arise.